

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 10th October, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 02/2017 (Earlier O.A.No.487/2014)	Madan Lal Vs. UOI & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for State of HP Ms. Seema Rawal Issar, Adv. for R-8 Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. for R-9 Mr. Ajay Marwah, Adv. for HPPCB Mr. Mukul Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Mishra, Adv.
2.	Original Application No. 249/2017 (Earlier O.A.No.223/2015)	M/s Ramaa Shyama Papers Pvt. Ltd. Vs. Smt. Sunaina Singh & Ors.	Mr. A. A. Aron, Adv. for Applicant Mr. Pradeep Misra, Adv. Mr. Raj Kumar, Adv. for CPCB
3.	Original Application No. 447/2017 (Appeal(Civil)No.1689/2013 (M.A. No. 1117/2017)	Anand Arya & Anr. Vs. Govt. of NCT of Delhi & Ors.	Ms. Reena George, Adv. Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Yashveer Singh & Mr. Vibhav Misra, Adv. for DTC
4.	Original Application No. 544/2017 (Earlier O.A. No. 67/2017 (CZ)	Yashwardhan Singh Yadav Vs. State of M.P. & Ors.	Mr. Yadvendra Singh (R-5) filed M.A. for transfer the Case at PB Mr. V. K. Shukla, Adv. for State of M.P.
5.	Original Application No. 617/2017 (Earlier O.A.No.425/2017)	M/s Anand Duplex Ltd. Unit-1 Vs. Krishan Kant Singh & Ors.	Inspection Report filed by Mr. Rajkumar, Adv. for CPCB
6.	M.A. No. 1211/2017 IN Original Application No. 294/2017 (Earlier O.A. No.199/2014)	Almitra H. Patel & Anr. Vs. Hotel Crowne Plaza	Capex Legal for Applicant in M.A. No. 1211/2017

FOR ADMISSION			
7.	Original Application No. 514/2017	C-1 Block Resident Welfare Association (Regd.), Ashok Vihar Vs. North Delhi Municipal Corporation & Ors.	Mr. Vikas Jain, Adv. for Applicant
8.	Original Application No. 619/2017 (M.A. No. 1200/2017)	Kasim Khan Vs. State of Odisha & Ors.	Bisla & Co., Adv. for Applicant
9.	Original Application No. 620/2017	Amit Attri Vs. State of Haryana & Ors.	Mr. Deepak Choudhary, Adv. for Applicant
10.	Original Application No. 626/2017	Kudrat Sandhu Vs. State of Punjab & Ors.	Ms. Divya Sharma & Mr. Suryajyoti Singh Paul, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
11.	Original Application No. 378/2017	Sarthak Luthra Vs. Central Pollution Control Board & Ors.	Mr. Samyak N. Jain, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHA Mr. Divya Prakash Pandey, Adv. for MoEF Ms. Deep Shikha Bharathi, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. S. Nanda Kumar, Adv. for BIS
12.	Original Application No. 487/2017 (M.A. No. 1102/2017)	Roop Kumar Vs. Union of India & Ors.	Mr. Mahabir Singh & Mr. Kapil Malhotra, Advs. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Moni Cinmoy, Adv. for DSIIDC Mr. Pradeep Misra, Adv. for R-10 Dr. Abhishek Atrey, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjeev Soni, Adv. Mr. Dinesh Jindal, LO for DPCC Mr. Krishna Kumar Singh, Adv.
13.	Original Application No. 488/2017 (M.A. No.957/2017)	Rajokari Youth Welfare Society Vs. Ministry of Environment & Forest & Ors.	Mr. Lal Singh Thakur, Adv. Mr. Divya Prakash Pande, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2, 3, 5 to 7 Mr. Dinesh Jindal, LO for DPCC
14.	Original Application No. 513/2017 (M.A. No. 1038/2017)	Gaurav Choudhury & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Sabah Iqbal Siddiqui, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Ankit Verma, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for Noida Authority
15.	Original Application No. 492/2017	Abhisht Kusum Gupta Vs. Ministry of Urban Development & Ors.	Mr. Abhisht Kusum Gupta, Applicant in person Mr. B. V. Niren, Adv. for CGWA Mr. Vishnu Sharma, Adv. for Noida Authority Mr. Raman Yadav, Adv. for R-3

FOR HEARING

16.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. for R-1-3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Tarun Gupta, Adv. for R-7 Mr. Raghu Vasishty, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Sharat Kapoor, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Harshvardhan Singh Rathore, Adv. Mr. Pranavakshar Kapur, Adv. Mr. Pradeep Misra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
17.	M.A No. 737/2013 IN Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 2 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
18.	M.A No. 568/2013 IN Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Subin Sood, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with
19.	M.A No. 186/2013 IN Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Amol Chitale, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Ssr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
20.	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG for R – 2 to 6 & 8
21.	M.A No. 74/2014 & M.A No. 75/2014 IN Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Sharat Kapoor, Adv. in M.A Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, Sr. Adv. for R-1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Ms. Jasmine Damkewala, Adv.

22.	Appeal No. 60(THC)/2013	Society for Protection of Culture Heritage, Environment, Traditions & Promotions of National Awareness (Chetna) Vs Union of India & Ors.	Mr. Sanjiv Anand, Mr. Anil Sood & Ms. Madhumita Singh, Advs. for Applicant Ms.Panchajanya Batra Singh,Adv. for R-1 Ms. Alpana Podder, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-3 Mr. Ashwani Kumar Sr. Adv. with Mr. Chaitanya Puri, Advs. for R-4 Mr. Abhishek Sharma, Adv. for R-5 Mr. Rameeza Hakeem, Advs. for R-6. Mr. Alpha Phiris Dayal, Adv. for R-7 Mr. Atul Nanda, Sr. Adv. for R-6. Mr. Sanjiv Ralli, Adv. for DPCC Mr. B.V. Niren & Mr. Prasouk Jain, Advs. Mr.Aayush Juneja&Mr.Anuj Aggrawal,Advs Mr. Yash Srivastava, Adv.
23.	Original Application No. 115(T_{Hc})/2013	Bijwasan Gram Vikas Samiti & Ors. Vs Union of India & Ors.	Mr. Balendu Shekhar, Adv. for Appellant Ms.Panchajanya Batra Singh,Adv. for R-1 Ms. Alpana Podder, Adv. for CPCB Mr. B.V. Niren, Adv. for R - 3 Mr. Ashwani Kumar Sr. Adv. with Mr. Chaitanya Puri, Advs. for R-4 Mr. Alpha Phiris Dayal, Adv. for R – 7 Mr. Atul Nanda, Sr. Adv. along with Mr. Rajat Barar, Adv. for R – 6 Mr. Sanjiv Ralli, Adv. for DPCC
24.	Original Application No. 117(T_{Hc})/2013	Indian Spinal Injuries Hospital Vs Union of India & Ors.	Mr. Sanjiv Dagar, Adv. for Applicant Ms.Panchajanya Batra Singh,Adv. for R-1 Ms. Alpana Podder, Adv. for CPCB Mr. B.V. Niren, Adv. for R – 3 Mr. Ashwani Kumar Sr. Adv. with Mr. Chaitanya Puri, Advs. for R-4 Mr. Abhishek Sharma, Adv. for R – 5 Mr. Alpha Phiris Dayal, Adv. for R – 7 Mr. Atul Nanda, Sr. Adv. along with Mr. Rajat Barar, Adv. for R – 6 Mr. Sanjiv Ralli, Adv. for DPCC
25.	Original Application No. 90/2014 (M.A No. 613/2014)	Neelam Sanjiv Vs Director General of Civil Aviation & Ors.	Mr. Sanjiv Dagar, Adv. for Applicant Mr. Anjana Gosain, for R-1 Mr. Rameeza Hakeem, Adv. for R – 2 Dr. Ashwani Kumar, Sr. Adv. along with Mr. Atul Sharma, Adv. for R – 3 & 4 Ms. Panchajanya Batra Singh,Adv. for 5 Mr. A. K. Prasad, Adv. for R-6 Mr. B.V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Priyadarsh Gopal, Adv. for AAI Mr. A. W. Siddin, Adv. for DGCA Mr. Divya Prakash Pande, Adv.
26.	Original Application No. 100/2014 (M.A No. 302/2014, M.A. No. 989/2015, M.A. No. 136/2016 & M.A. No. 380/2016)	Dr. A. Kishan Rao & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta & Ms. Katyani, Advs. Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. B. V. Niren, Adv. for R – 3 Mr. Kailash Nath Pandey, Adv. for R-4 Mr. Nikhil Nayyar, Adv. for R – 5 Mrs. D. Bharathi Reddy, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv.

			Ms. P. Venkat Reddy, Adv. for Telangana Ms. Praseena Joseph, Adv. State P.C.B Mr. Rajkumar, Adv. for CPCB Mr. S. Uday Kumar Sagar, Adv. Mr. R. Santhnankrishnan, Adv.
27.	Suo Moto Application No. 262/2015	Tribunal on its own Motion Vs. State of Uttar Pradesh & Ors.	Mr. M. C. Mehta & Ms. Katyani, Advs. for Applicant Mr. Vijay Bahadur Singh, Adv. General for R-1 Mr. Utkarsh Sharma, Adv. for R-2 Mr. Mukesh Kumar Verma, Adv. Mr. Pradeep Misra, Adv. for R-3 Mr. Julien George, Adv. for R-4 Mr. Avijit Bhushan, Adv. for R-7 Mr. Divya Prakash Pandey, Adv. for MoEF Ms. Savitri Pandey, Adv. Mr. Gaurav Agarwal, Adv.
28.	Original Application No. 138/2016 (T _{NHRC}) (Case No.559/19/11/14)	Stench Grips Mansa's Sacred Ghaggar River (Suo-Motu Case)	Mr. Anil Soni & Mr. Naginder Benipal, Advs. for State of Punjab Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Shubham Bhalla, Adv. for Chandigarh Mr. Rajkumar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP Mr. V. K. Shukla, Adv. Mr. Saurabh Rajpal, Adv. for Rajasthan Ms. Katyayni, Adv. (AC) Mr. Gaurav M. Liberhan, AAG for State of Punjab Ms. D. Bharathi reddy, Adv. for State of Uttarakhand
29.	Original Application No. 139/2016 (T _{NHRC}) (Case No.600/19/11/14)	Yogender Kumar	Mr. Anil Soni & Mr. Naginder Benipal, Advs. for State of Punjab Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG Mr. Shubham Bhalla, Adv. Mr. Alpana Poddar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP
30.	M.A. No. 141/2016 IN Original Application No. 10/2015	Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors.	Mr. M. C. Mehta & Ms. Katyani, Advs. for Applicant Mr. Mukesh Verma, Adv. for R-5 Mr. P. B. Singh, Adv. for R-7 Mr. B. V. Niren, Adv. for CGWA Dr. Abhishek Atrey, Adv. for UUSDIP Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Gaurav Dhingra, Adv. Mr. Pawan Upadhyay, Adv. for JITF Operators Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG

31.	Original Application No. 147/2016	Aditya N. Prasad & Ors. Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Adv. in person Mr. Divya Prakash Pande, Adv. for R-1 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Pradyuman Dubey, Adv. for R-5, 6 & 7 Mr. Anchit Sharma, Adv. for DCB Mr. Ashish Rana, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Pradeep Misra, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Ranjana Roy Gawai, Adv.
32.	Original Application No. 422/2016 (Earlier M.A.No.619/2016 IN O.A. No. 82/2013)	Aditya N. Prasad & Ors. Vs. Union of India & Ors.	Mr. Aditya N. Prasad, Adv. in person Ms. Sakshi Popli, Adv. for NDMC Mr. D. Rajeshwar Rao, Adv. for PWD Mr.Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Tarunvir Singh Khehar, Adv. for GNCT Ms. Puja Kalra, Adv. for SDMC Mr. Sanjay Dewan, Adv. Mr. Rohan Gupta, Adv. for TPPDL
33.	Original Application No. 378/2016 (M.A. No. 721/2016)	Rajendra Kumar Goel Vs. Ministry of Environment & Forests & Ors.	Mr. Yatish Kumar Goel & Mr. Dushyant Swaroop, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. B.V. Niren, Adv. for R-7 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Anunaya Mehta, Adv. for R-9-11 Mr. Ankur Sood, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Jogy Scaria, Adv. for Kerala SPCB
34.	Original Application No. 392/2016 (Earlier Application No. 83/2015 (SZ))	Mr. H. A. Kishore Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. Lalit Mohini Bhatt, Adv. for R-4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. B. V. Niren, Adv.
35.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Sakshi Popli, Adv. for MoEF Mr. Mukesh Verma, Adv. for UKPCB Mr. B. V. Niren, Adv. for CGSC Mr. Raj Kumar, Adv. for CPCB
36.	Original Application No. 602/2016 (M.A. No. 1147/2016)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv.

37.	Original Application No. 101/2017	Mrs. Bala Yadav & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Yatish Kumar Goel & Mr. Devinder Singh, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anunaya Mehta, Adv. for R-11 & 12 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
38.	Original Application No. 136/2017	Archana Yadav Vs. Union of India & Ors.	Mr. Upendra P. Singh, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for MoUD Mr. Tarunvir Singh Khehar, Adv. Dr. Sandeep Singh, Adv. for State of UP Ms. Priyanka Swami, Adv. Mr. D. Bhadra, Adv. for NBCC Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Dinesh Jindal, LO for DPCC
39.	Original Application No. 201/2017	Shri Jawahar Singh Vs. SRS Natural Resources Limited & Ors.	Mr. Sourabh Malhotra & Yatin Chadha, Adv. for Applicant Mr. Ram Kumar, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 9 Mr. Amit Tiwari, Adv. for State of UP Mr. K. C. Joshi, Adv.
40.	Original Application No. 264/2017 (Earlier O.A.No.197/2016)	Vimal Bhai Vs. Tehri Hydro Development Corporation & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv with Mr. Neeraj Malhotra, Adv. for THDC India Ltd. Mr. Balendu Shekhar, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Vivek Singh, Adv. R-3 Mr. Ayush Negi, Adv.
41.	Original Application No. 174/2013 (M.A No. 142/2014)	Rohit Choudhary Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for R-1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Tavinder S. Sindhu, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Sushil Kabra, Adv. for R – 11 Ms. Sumita Hazarika, Adv. for R-11A Mr. Pranjal Boruah, Adv. for R-16 Mr. Kamal Gogoi, Adv. for R-18 Mr. Prodip Kalita, Adv. for R-19 Mr. Ram Sorup Sahu, Adv. for R-20 Mr. Basudeb Begchi, Adv. for R-22 Mr. Hori Chandra Gogoi, Adv. for R-14 Mr. Purna Saikia, Adv. for R-17 Mr. Jotin Phukon, Adv. for R-26 Mr. B. V. Niren, Adv. Mr. Abhishek Sharkar, Adv. Mr. Tarique Siddique, Adv. Mr. Bhanita Patowary, Adv. Ms. Suman Tripathy, Adv. Ms. Neha T. Phookan, Adv. Mr. Sumit Roy, Adv. Mr. Rana S. Biswas, Adv.

			Mr. Yash Vardhan Singh, Adv. Mr. R. B. Phookan, Adv. Mr. Manish Goswami, Adv. Ms. Puja Shrivastava, Adv. Mr. Sumant Bhusman, Adv. Mr. Shaveer Ahmed, Adv. Mr. Rajiv Shukla, Adv. Mr. Abhishek Yadav, Adv. Mr. Ajay Marwah, Adv. for HPSPCB
42.	Original Application No. 274/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Barog Heights Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. for HPEB Mr. Sumeer Sodhi, Adv. Mr. D. K. Thakur, AAG with Ms. Seema Sharma, DAG for State of HP Mr. Archit Upadhyay, Adv. Mrs. Kawaljit Kochar, Adv.
43.	Original Application No. 121/2014 (M.A. No. 356/2014, M.A. No. 525/2014, M.A. No. 785/2015, M.A. No. 1495/2016, M.A. No. 474/2017, M.A. No. 626/2017 & M.A. No. 947/2017)	Yogendra Mohan Sengupta Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr Rahul Chaudhary, Adv. for Applicant Mr. D. K. Thakur, AAG with Mrs. Seema Sharma, DAG for State of HP Mr. Aditya Dhwan, Adv. for R-5 Ms. Shradha Karol, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Ajay Marwah, Adv. for HPPCB Parekh & Co. Mr. Sanjeev Ralli, Adv. for DPCC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Lalit Chauhan, Adv.
44.	Original Application No. 505/2015 (THC) (M.A. No. 396/2016) (CWP No. 1370/2005)	Sheela Malhotra Vs. State of H.P. & Ors.	Mr Narender Thakur & Mrs. P.Malhotra, Adv. for Applicant Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP Mr H.S.Chandel, Adv. for R2 M.C. Mr. Ajay Marwah, Adv. for HPPCB
45.	Original Application No. 21/2014 (M.A. No. 156/2016 M.A. No. 172/2016, M.A. No. 949/2016, M.A. No. 22/2017, M.A. No. 52/2017, M.A. No. 82/2017, M.A. No. 180/2017, M.A. No. 218/2017, MA. No. 294/2017, MA. No. 352/2017, MA. No. 367/2017, MA. No. 375/2017, MA. No. 491/2017, MA. No. 504/2017, MA. No. 549/2017, MA. No. 577/2017, M.A. No. 600/2017 M.A. No. 662/2017 M.A. No. 726/2017, M.A. No. 748/2017, M.A. No. 753/2017, M.A. No. 801/2017, M.A. No. 822/2017, M.A. No. 823/2017,	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB

<p>M.A. No. 828/2017, M.A. No. 829/2017, M.A. No. 832/2017, M.A. No. 858/2017, M.A. No. 859/2017, M.A. No. 861/2017, M.A. No. 889/2017, M.A. No. 890/2017, M.A. No. 933/2017, M.A. No. 934/2017, M.A. No. 935/2017, M.A. No. 936/2017, M.A. No. 937/2017, M.A. No. 1029/2017, M.A. No. 1030/2017, M.A. No. 1032/2017, M.A. No. 1034/2017, M.A. No. 1036/2017, M.A. No. 1037/2017, M.A. No. 1043/2017, M.A. No. 1093/2017, M.A. No. 1114/2017, M.A. No. 1115/2017, M.A. No. 1125/2017, M.A. No. 1130/2017, M.A. No. 1131/2017, M.A. No. 1132/2017, M.A. No. 1137/2017, M.A. No. 1138/2017, M.A. No. 1139/2017, M.A. No. 1140/2017, M.A. No. 1151/2017, M.A. No. 1152/2017, M.A. No. 1162/2017, M.A. No. 1163/2017, M.A. No. 1164/2017, M.A. No. 1165/2017 M.A. No. 1171/2017 M.A. No. 1172/2017, M.A. No. 1173/2017 M.A. No. 1174/2017, M.A. No. 1175/2017, M.A. No. 1177/2017, M.A. No. 1207/2017, M.A. No. 1213/2017, M.A. No. 1214/2017, M.A. No. 1215/2017, M.A. No. 1216/2017, M.A. No. 1219/2017, M.A. No. 1220/2017, M.A. No. 1221/2017 & M.A. No. 1222/2017)</p>		<p>Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. Sanjeev Ralli, Adv. for Chandni Chowk Mr. Mukesh Verma, Adv. for UEPCB Mrs. G. Indira & Mr. K. V. Jagdishvaran, Advs. for Andman & Nicobar Island Ms. Priyanka Swami, Adv. for UP & GNN Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Advs. Mr. Pushkar Sood, Adv. Ms. Cauveri Birbal, Adv. Mr. Sandeep Narain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Kshitij Mudgal, Adv. Mr. Sarad K. Sunny, Adv. Mr. Amitesh Kumar, Adv. Sharma & Associates Kohli & Sobti Mr. D. K. Kapoor, AR Mr. Atul Kumar, Adv. Mr. Rahul Khurana, Adv. Mr. Anchit Sharma, Adv. Mr. Arjun Syal & Nikita Pandey, Advs. Mr. Samar Bansal, Advs. Mr. Sunil Kumar Jain, Adv. Mr. Prateek Gupta, Adv. Mr. Arjun S., Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Mr. Harvinder Sekhon in person Mr. Sameer Kulshreshtha, Adv. Mr. Hasan Khurshid, Adv. P & A Law Offices for Applicant Mr. Shivshankar Panicker, Adv. Mr. Mukul Singh, Adv. for MoEF Mr. Amit Dubey, Adv. Mr. Charan Jeet Singh, Adv. Manish Garg & Associates Ruchir Batra & Associates Mr. Pranav Rishi, Adv.</p>
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			<p>Mr. M. C. Dhingra, Adv. Maj. Gen APS Chauhan (Rtd.) Mr. Vijay Singh, Adv. Mr. Kirti Shekhar Mishra Mr. S. K. Pandey, Adv. Mr. Mohd. Arif, Adv. Mr. Bhanu Kaushik, Adv. Mr. R. K. Gupta & Mr. A. K. Singh, Adv. Law Team for Applicant Mr. Shuvodeep Roy, Adv. for Assam Ms. Rekha Aggarwal, Adv. Mr. S. A. Zaidi, Adv. Mr. Charan Jeet Singh, Adv. Mr. Rajneesh Bhardwaj, Adv. Mr. Arjun Sawhney, Adv. Mr. Gautam Singh, Adv. for Applicant in M.A. No. 1177/2017</p>
46.	<p>Original Application No. 95/2014 (M.A. No. 1156/2016)</p>	<p>Sanjay Kulshrestha Vs. Union of Indai & Ors.</p>	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Ms. Priyanka Swami, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
47.	<p>Original Application No. 303/2015</p>	<p>Supreme Court Women Lawyers Association Vs. Union of India & Ors.</p>	<p>Ms. Bhakti Pasrija Sethi, Ms. Purna Kumari & Ms. Mamta Rani, Adv. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Ms. Priyanka Swami, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
48.	<p>Original Application No. 609/2016</p>	<p>Diya Kapur & Ors. Vs. Union of India & Ors.</p>	<p>Law Chambers of Kapur & Trehan for Applicant</p>
49.	<p>Original Application No. 179/2016</p>	<p>Mahendra Pandey Vs. Govt. of NCT of Delhi & Ors.</p>	<p>Mr. Abhijeet Sinha & Mr. Piyush Nag, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Raj Kumar, Adv.</p>

CASE OF COURT NO. 2			
FOR DIRECTION			
50.	Original Application No. 286/2017 (Earlier O.A.No.366/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Ajay Biduri, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. ADN Rao & Mr. Sudipto Sircar, Advs. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC Status Report filed by MVKini, Law Firm for R-4 (NHAI)
FOR COMPLETION OF PLEADINGS			
51.	Original Application No. 333/2017 (M.A. No. 1044/2017)	Sandeep Sharma Vs. Union of India & Ors.	Mr. Romil Pathak, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. V. S. Chauhan, Adv. for R-3
52.	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Sharad Chauhan, Adv. for State of UP Mr. Ankit Verma, Adv. Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. for UP Jal Board Nigam
53.	Original Application No. 517/2017	M/s Caravan Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
54.	Original Application No. 518/2017	M/s Danish Leather Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
55.	Original Application No. 519/2017	M/s Evergreen Enterprises Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
56.	Original Application No. 520/2017	M/s Ashu Charm Udyog Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
FOR HEARING			
57.	Original Application No. 56(THC)/2013 (M.A. No. 174/2017, M.A. No. 389/2017, M.A. No. 496/2017, M.A. No. 498/2017, M.A. No. 500/2017, M.A. No. 1128/2017, M.A. No. 1129/2017)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC

			Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv. Associate Law Group Mr. Vivek Jaiswal, Adv. Mr. Prateek Choudhary, Adv.
58.	Original Application No. 57(THC)/2013 (M.A. No. 391/2017)	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for NDMC
59.	Original Application No. 58/2013 (M.A No. 898/2013 & M.A. No. 922/2017)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
60.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
61.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.

62.	Original Application No. 329/2015	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO
63.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, AAG Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Mehta, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB
64.	Original Application No.448 (T_{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
65.	M.A No. 832/2014 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Dinesh Mehta, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
66.	Original Application No. 20(T_{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
67.	Original Application No.446 (T_{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Dinesh Mehta, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. S. A. Zaidi, Adv.

68.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB
69.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
70.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Amit Tiwari, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
71.	Original Application No. 531/2016 (M.A. No. 1017/2016 & M.A. No. 1081/2017)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaul Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra, Adv. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
72.	Original Application No. 324/2016 (M.A. No. 113/2017 & M.A. No. 816/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Vikas Mehta, Adv.
73.	Original Application No. 501/2016 (M.A. No. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh & Mr. A. Sachthey, Advs. for R-4
74.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H.C. Kharbanda, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC

75.	Original Application No. 557/2017 (M.A. No.1120/2017 & M.A. No.1188/2017)	Anjani Kumar Vs. State of U.P. & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF
76.	Original Application No. 615/2017 (M.A. No. 1199/2017)	Ram Pal Singh Vs. Ministry of Environment, Forest & Climate Change & Ors.	Ms. Awantika Manohar & Mr. Mayan Prasad, Advs. for Applicant
77.	Original Application No. 616/2017 (M.A. No. 1197/2017)	Devendra Singh Parmar Vs. State of U.P. & Ors.	Mr. Arjun Pant, Adv. for Applicant
78.	Original Application No. 624/2017 (M.A. No. 1205/2017)	Pawan Kumar Mishra Vs. State of Uttar Pradesh & Ors.	Mr. Raj Keshari, Adv. for Applicant
79.	Original Application No. 631/2017 (M.A. No. 1210/2017)	Rakesh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
80.	Original Application No. 633/2017	Gram Panchayat, Imaliya Vs. Union of India & Ors.	Mr. Anand Varma, Adv. for Applicant

Date : 10th October, 2017
Time : After the above Bench
(IN COURT NO. 2)

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
81.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board ,West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Advs. for Applicant Mr. Amit Agarwal & Ms. Asha Nayar Basu, Advs. for West Bengal PCB

Date : 10th October, 2017
Time : After the above Bench
(IN COURT NO. 2)

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
82.	Original Application No. 208/2016 (M.A. No. 403/2016) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

Date : 10th October, 2017

Time : 03.00 P.M.

(IN COURT NO. 1)

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
83.	Original Application No. 199/2014 (M.A. No. 722/2017 & M.A. No. 747/2017)	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant Mr. Radhakrishnan T R Aiyyer Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Mr. Anil Shrivastava, Adv. for State of AP Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. S. Udaya Kumar Sagar, Adv. for TN Mr. Nikhil Nayyar, Adv. for Telangana PCB Mr. S.S. Shamsbery, Adv. for Rajasthan Mr. Suryanarayan Singh, Adv. for HP Mr. Anil Grover, AG along with Mr. Rahul Khurana, Adv. for HSPCB Mr. Abhishek Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of A.P. Mr.Sarthak Chaturvedi & Mr.Rohit Pandey, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Shivendra Dwivedi, Adv. for Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of UK Mr.Sapan Biswojit Meifai,Adv. for Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms.Aprajita Mukherjee,Adv. for Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo Singh, Adv. for MSPCB

			<p>Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for DCB Mr. Jogy Scaria, Adv. Mr. E. C. Vidyasagar, Adv. Mr. Rahul Choudhary, Adv. Ms. Vinakshi Kadan, Adv. for Gujarat Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Bhupesh Kumar Pathak, Adv. for Greater Mumbai Municipal Corporation Mr. Rajkumar, Adv. for CPCB Mr. V. K. Shukla, Adv. for state of M.P. Mr. Rudreshwar Singh, Adv. for Bihar Mr. Shuvodeep Roy, Adv. for Assam PCB Ms. Kankan Arandhara, Adv. for Assam Mr. G. M. Kawoosa, Adv. for State of J & K Ms. Anu Tyagi & Ms. Priyanka Sinha Advs. Ms. Shibani Ghosh Chowdhury, Adv. for Maharashtra Urban Development Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mrs. Avnish Ahlawat, Adv.</p>
84.	Original Application No. 61/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Report filed by CPCB in compliance of Order dated 13.01.2017
85.	Original Application No. 281/2016 (M.A. No. 1007/2016 & M.A. No. 395/2017)	Kudrat Sandhu Vs. Govt. of NCT & Ors.	<p>Mr. D. K. Monga & Mr. Suryajyoti Singh Paul, Advs. for Applicant</p> <p>Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Ms. Puja Kalra, Adv. for R-4 & 5 Ms. Deep Shikha Bharati, Adv. for R-7 Mr. Biraja Mahapatra, Adv. Mr. Umesh Sharma, Adv.</p>
86.	Original Application No. 428/2017	Court on its own Motion Vs. Govt. of NCT Delhi	<p>Mr. Manan Kumar Mishra, Sr. Adv. with Mr. Anjayi Kumar Mishra, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Puja Kalra, Adv. for NMCD & SDMC</p>

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THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED